

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-05/2007/2614 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nagen Senabaya Deori,
Presiding officer, Industrial Tribunal,
Dibrugarh.

Dated Guwahati the 20th April, 2022

Sub: **Restricted holiday.**

Ref:- Your letter No. ITD.01/2022/321 dtd. 19.04.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 20.04.2022 along with station leave permission from the evening of 19.04.2022 till the morning of 22.04.2022.** The District & Sessions Judge, Dibrugarh and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-05/2007/2615-2516 /A, dated , 20-04-2022

Copy to:

1. The District & Sessions Judge, Dibrugarh.
2. The Project Manager, Gauhati High Court.

sd/-
JT. REGISTRAR (VIGILANCE)

Ratan